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**NATIONAL COMPANY LAW TRIBUNAL**  
**DIVISIONAL BENCH**  
**CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 03/02/2017 AT 10.30 AM**

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**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

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**APPLICATION NUMBER** :

**PETITION NUMBER** : TCP/10/2016

**NAME OF THE PETITIONER(S)** : R. Krishnamurthy

**NAME OF THE RESPONDENT(S)** : M/s Samuthralakshmi Spinners (P) Ltd. & 4 others

**UNDER SECTION** : 397/398

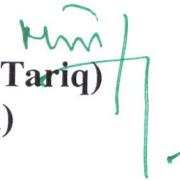
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S.No.	Name (in Capital)	Represented by	Signature
1	CIBI VISANU	2 <sup>nd</sup> petitioner. Sandeep Kumar.	

**ORDER**

Shri Sandeep Kumar, representing counsel for P2 present. No representation on behalf of the respondents. Representing counsel for P2 stated that talks for settlement between the parties are still in progress and sought further time for reporting the outcome of the talks. Time extended at request. Put up on **02.03.2017 at 10.30 A.M.**

(Ch. Md. Sharief Tariq)  
Member (Judicial)



(K. Anantha Padmanabha Swamy)  
Member (Judicial)

